

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

GP/TCP/CSP/CSA/TCSP/TCSA/NO. 101/(MAH)/2017

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Afour Papers Pvt Ltd

SECTION OF THE COMPANIES ACT: \_\_\_\_\_ OF THE  
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
33	Chandrakant Mhadeshwar & Madan Gupta	Advocate	

Common Order

CSP 101/230-232/NCLT/MB//MAH/2017

CSP 102/230-232/NCLT/MB//MAH/2017

Company Petitions are allowed.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)